

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 211**  
**IB-639/ND/2023**

**IN THE MATTER OF:**

**Bank of Maharashtra**

... **Applicant/Petitioner**

**Versus**

**Sudarshan**

... **Respondent**

**Under Section: 95 of IBC Code, 2016**

**Order delivered on 10.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Utkarsh Dwivedi

**For the Respondent** :

**For the RP** : Adv. Aditi Sharma

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

The report of RP is not available on record. In the interest of justice, the hearing is deferred to 09.09.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**